

SPECIAL BENCH
COURT - I

O-268

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/365(KB)2022
IA(COMPANIES.ACT)/122(KB)2023,
IA(COMPANIES.ACT)/1(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS KOHINOOR POWER PRIVATE LIMITED(UNDER LIQUIDATION) THROUGH LIQUIDATOR SHRI YOGESH GUPTA
UNDER SECTION	SEC 241 (2)

Appearances (via video conferencing/physically)

Mr. Ajay Chaubey, Adv. : For Petitioner SFIO
Mr. Soumava Ghosh, Adv.
Ms. Hema Munshi, Adv.
Ms. Swagata Roy, Adv.
Ms. Isabella Pal, Adv.

Mr. Shaunak Mitra, Adv. : For R-1 & 3
Ms. Ranjana Seal, Adv.

Mr. Rahul Auddy, Adv. : For Liquidator of Kohinoor Power R-4
Mr. Aditya Gooptu, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter for consideration on **16/5/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**